

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:396

ANSWERED ON:22.07.2015

Permanent Membership of UNSC

Chaudhary Shri C.R.;Gandhi Shri Feroze Varun;Mishra Shri Bhairon Prasad;Misra Shri Pinaki;Shetty Shri Gopal Chinayya

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the present status of acquiring a permanent seat in the United Nations Security Council (UNSC);
- (b) the countries that are in favour of India acquiring a permanent seat in the UNSC; and
- (c) the details of hurdles that the Government is facing in this endeavour?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) to (c) India is of the view that the United Nations (UN), specifically the UN Security Council (UNSC), must reflect contemporary global realities. For this purpose, the reform of the UN, including the expansion of the UN Security Council, is essential. India also holds the view that it has all the credentials to be a permanent member of an expanded Security Council. We strongly believe that 2015, being the 70th Anniversary Year of the United Nations, provides a historic opportunity to seek concrete progress on this subject.

A series of initiatives involving bilateral and multilateral platforms have been undertaken by the Government in pursuance of this objective. India is actively engaged in the ongoing Inter-Governmental Negotiations on UNSC reform at the UN. Further, we are working alongside other reform-oriented countries through the G-4 (India, Japan, Brazil and Germany) and the L.69 Group (cross regional grouping of developing countries).

A large number of countries have supported India's candidature for permanent membership of the UNSC. However, the question of India's membership of the Security Council would be considered only after an agreement on the nature and extent of expansion of the Council is arrived at in accordance with the provisions of the UN Charter which requires approval by 2/3rd of the Members of the United Nations. Accordingly, we continue with our efforts to build as large a constituency as possible for effecting the reform of the UNSC.
